

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 15 of 2011 &
I.A. Nos. 28, 29 & 169,92 of 2011

Dated : 8th August, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Lanco Power Limited **... Appellant(s)**

Versus

Haryana Electricity Regulatory Commission & Ors. **....Respondent(s)**

Counsel for the Appellant(s): **Mr. Shanti Bhushan, Sr. Adv. with**
Mr. Manu Nair, Mr. Anuj Berry

Counsel for the Respondent(s): **Mr. Anand K. Ganesan for R.1**
Mr. Ravi Shankar Prasad, Sr. Adv. with
Ms. Suparna Srivastava for CSPTCL

Mr. Parag Tripathi, ASG, with Mr. Aashish Bernard
Mr. Abhishek Mitra &
Ms. Puja Priyadarshini for R-3.

Mr. M.G. Ramachandran,
Mr. Apoorve Karol, Mr. Chirag Kher with
Mr. D.C. Arya & Mr. U.K. Agarwal (Reps.) for R.2
Ms. Swapna Seshadri for R.4

Appeal No.52 /2011
& IA 87/2011 and IA 88/2011

Chhattisgarh State Power Trading Company Limited **....Appellant(s)**

Versus

Haryana Electricity Regulatory Commission & Ors. **... Respondent(s)**

Counsel for the Appellant(s) : Mr. Ravi Shankar Prasad, Sr. Adv. with
Ms. Suparna Srivastava

Counsel for the Respondent(s) : Mr. Parag Tripathi, ASG, with
Mr. Aashish Bernard, Mr. Abhishek Mitra
Mr. Anuj Bhandari & Ms. Puja Priyadarshini for R-3.

Mr. Manu Nair, Mr. Anuj Berry for R-4

**Mr. M.G. Ramachandran,
Mr. Apoorve Karol, Mr. Chirag Kher with
Mr. D.C. Arya & Mr. U.K. Agarwal (Reps.) for R.2**

Mr. Anand K. Ganesan for HERC

ORDER

Mr. Shanti Bhushan, the learned Senior Counsel for the Appellant has made his submissions by way of rejoinder. He seeks some time to make further submissions.

Post the matter on **23.08.2011** for further hearing.

**(V.J. Talwar)
Technical Member**

**(Justice M. KarpagaVinayagam)
Chairperson**

TS/KS